| | DEFECTIVE REPORT LIST | | | |
|-----------|-----------------------|-----------------------------------|--|--|
| | | DEFECTIVE REPORT O | | |
| Sl no. | Case Number | Advocate for Petioner/Caveator | Defects as per S.R. | |
| 1 | TRP(C)/35/2023 | SAPAN KUMAR LENKA | OTHERS. SYNOPSIS NOT FILED 10. SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED | |
| 2 | CRLMP/139/2023 | SUSANTA KUMAR LENKA | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. | |
| 3 | CRLMP/140/2023 | MANORANJAN PADHI | OTHERS. HCBAW FEE OF RS 50 /- NOT PAID OTHERS. IN CT PAGE CODE NOT FURNISHED 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 19. UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 25. NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED | |
| 4 | WP(C)/476/2023 | LAXMI KANTA MOHANTY | OTHERS. ANNX 10 & 11 NOT PROPERLY MARKED IN THE PETITION AS PER INDEX | |
| 5 | WP(C)/2230/2023 | PRAFULLA KUMAR MOHAPATRA | OTHERS. PAGE 10 & 43 NOT NEAT & LEGIBLE 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. | |
| 6 | WP(C)/2232/2023 | PRAFULLA KUMAR MOHAPATRA | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. | |
| 7 | WP(C)/2072/2023 | PATITAPABAN PANDA | OTHERS. NEAT COPY OF PAGE 15,17 TO BE FILED | |

| 8 | WP(C)/1904/2023 | KIRTAN DANG | 6. RECEIPT SHOWING |
|----|--------------------|---------------------|--|
| 0 | (1) (0) 190 1/2025 | | SERV.COPY TO |
| | | | AG/CG/IT/CT/ETC.NOT FILED. |
| 9 | WP(C)/1903/2023 | KIRTAN DANG | 6. RECEIPT SHOWING |
| | | | SERV.COPY TO |
| | | | AG/CG/IT/CT/ETC.NOT FILED. |
| 10 | WP(C)/1857/2023 | ALOK KUMAR DAS | OTHERS. NEAT COPY OF PAGE |
| | | | 13 TO BE FILED |
| 11 | WP(C)/1864/2023 | AUROVINDA | OTHERS. PUT UP FOR S.R AFTER |
| | | MOHANTY | FILING 2ND COPY OF WRIT |
| | | | PETITION 19. UNDERTAKING FOR NON |
| | | | FILING OF TRANSLATED COPY |
| | | | NOT FILED |
| 12 | CRLA/105/2023 | SUBAL GARDIA | OTHERS. PUT UP FOR S.R AFTER |
| 12 | CKLA/105/2025 | SUDAL GARDIA | FILING OF CONSOLIDATED |
| | | | APPEAL MEMO |
| | | | |
| 13 | CRLA/104/2023 | HARAPRASAD PANDA | OTHERS. PUT UP FOR S.R AFTER FILING OF CONSOLIDATED |
| | | FANDA | APPEAL MEMO |
| | | | |
| 14 | WP(C)/1828/2023 | PRAFULLA KUMAR | 6. RECEIPT SHOWING |
| | | MOHAPATRA | SERV.COPY TO |
| | | | AG/CG/IT/CT/ETC.NOT FILED. |
| 15 | WP(C)/472/2023 | PRAFULLA KUMAR | OTHERS. PAGE 10 NOT LEGIBLE |
| | | MOHAPATRA | 6. RECEIPT SHOWING |
| | | | SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| | | | Ad/Cd/II/CI/EIC.NOT FILED. |
| 16 | WP(C)/1340/2023 | PRAFULLA KUMAR | OTHERS. PAGE 15 NOT NEAT & |
| | | MOHAPATRA | LEGIBLE |
| | | | 6. RECEIPT SHOWING SERV.COPY TO |
| | | | AG/CG/IT/CT/ETC.NOT FILED. |
| | | | |
| 17 | WP(C)/1330/2023 | PRAFULLA KUMAR | OTHERS. PAGE 44 TO 47 NOT |
| | | MOHAPATRA | NEAT 6 DECEIDT SHOWING |
| 1 | | | 6. RECEIPT SHOWING SERV.COPY TO |
| | | | AG/CG/IT/CT/ETC.NOT FILED. |
| | | | |

| 18 | CRLMP/141/2023 | AMIYA KUMAR TARAI | OTHERS. NEAT COPY OF PAGE 6 TO 8,10 & 11 TO BE FILED OTHERS. SYNOPSIS & DATE CHART NOT FURNISHED 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 29. NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION |
|----|-----------------|--------------------------|---|
| 19 | WP(C)/2089/2023 | BHABANI SANKAR DAS | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 19. UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED |
| 20 | CRLMP/142/2023 | GOPAL KRUSHNA MOHANTY | OTHERS. SERIAL NO. OF THE PARAGRAPHS NOT CHRONOLOGICALLY MADE 4. AFFIDAVIT/VERIFICATION NOT PROPER. 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 14. NOT PROPERLY INDEXED. |
| 21 | CRLMP/143/2023 | J.K.KHANDAYATRAY | OTHERS. NOTARIAL FEE OF RS 27 /- TO BE PAID AS ADHESIVE STAMP OTHERS. HCBAW FEE OF RS 50 /- NOT PAID 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 22 | CRLMP/144/2023 | RABI NARAYAN BEHERA | OTHERS. NEAT COPY OF PAGE 7 & 8 TO BE FILED OTHERS. SYNOPSIS & DATE CHART FILED, BUT NO MARKING HAS BEEN MADE OVER IT |

| | | | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
|----|-----------------|-----------------------------|--|
| 23 | WP(C)/2233/2023 | PRAFULLA KUMAR MOHAPATRA | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 24 | WP(C)/2315/2023 | PRAFULLA KUMAR MOHAPATRA | OTHERS. PAGE 9 & 10 NOT NEAT 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 25 | WP(C)/2107/2023 | ASHOK KUMAR DAS | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 26 | WP(C)/2110/2023 | ASHOK KUMAR DAS | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 27 | WP(C)/2112/2023 | ASHOK KUMAR DAS | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 28 | WP(C)/2103/2023 | ASHOK KUMAR DAS | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 29 | WP(C)/2225/2023 | SAROJ RANJAN SUBUDHI | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 30 | WP(C)/2609/2023 | SHASHI BHUSAN JENA | OTHERS. NEAT COPY OF PAGE 18,19,20,21,22,24,25,28 TO 36,38 TO 42,44 TO 47,56,67,68,79,85 TO 87,89 TO BE FILED 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 31 | CMP/89/2023 | ANJAN KUMAR BISWAL | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |

| 32 | WP(C)/2535/2023 | PABITRA KUMAR BEHERA | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
|----|-----------------|----------------------------|--|
| 33 | WP(C)/2511/2023 | AMITABH PRADHAN | OTHERS. PAGE 50 & 51 NOT NEAT & LEGIBLE |
| 34 | WP(C)/2512/2023 | AMITABH PRADHAN | OTHERS. PAGES 57,61,67,72,73 & 79 NOT NEAT & LEGIBLE |
| 35 | WP(C)/2619/2023 | AMITABH PRADHAN | OTHERS. PAGE 52 NOT NEAT |
| 36 | WP(C)/2513/2023 | AMITABH PRADHAN | OTHERS. PAGE 55,58 & 67 NOT NEAT & LEGIBLE |
| 37 | WP(C)/2363/2023 | SANJAY KUMAR SAMANTARAY | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 38 | WP(C)/2364/2023 | SANJAY KUMAR SAMANTARAY | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 39 | WP(C)/2377/2023 | UPENDRA KUMAR SAMAL | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 40 | WP(C)/2600/2023 | KHIROD CHANDRA MAJHI | OTHERS. SYNOPSIS & DATE CHART NOT FURNISHED 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 41 | WP(C)/2346/2023 | HIMANSU SEKHAR DEO | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 42 | WP(C)/2379/2023 | UPENDRA KUMAR SAMAL | OTHERS. 2ND COPY OF CAVEAT PETITION 1807/22 NOT FILED 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 43 | WP(C)/1965/2023 | PRAFULLA CHANDRA DAS | OTHERS. SYNOPSIS & LIST OF DATES & EVENTS ARE NOT ALPHABETICALLY PAGINATED 6. RECEIPT SHOWING |

| | | | SERV.COPY TO |
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| | | | AG/CG/IT/CT/ETC.NOT FILED. |
| | | | AO/CO/II/CI/EIC.NOI FILED. |
| 44 | WP(C)/1933/2023 | RABINDRA KUMAR PATNAIK | OTHERS. SYNOPSIS & DATE CHART NOT FURNISHED |
| | | | OTHERS. ANNX MARKING IN PRAYER PORTION OF WP |
| | | | APPEARS TO BE WRONG 6. RECEIPT SHOWING |
| | | | SERV.COPY TO |
| | | | AG/CG/IT/CT/ETC.NOT FILED. 25. NAMES IN CAPITAL |
| | | | LETTERS/ENROLMENT |
| | | | NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING |
| | | | ADVOCATES NOT INDICATED 29. NAME OF THE FILING |
| | | | ADVOCATE NOT IN CAPITAL |
| | | | LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER |
| | | | SIGNATURE OF SUCH |
| | | | ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION |
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| 45 | WP(C)/1958/2023 | BHABANI SANKAR MISHRA | 6. RECEIPT SHOWING SERV.COPY TO |
| | | ΜΙΣΠΚΑ | AG/CG/IT/CT/ETC.NOT FILED. |
| | | | 29. NAME OF THE FILING |
| | | | ADVOCATE NOT IN CAPITAL |
| | | | LETTERS/ENROLMENT NUMBER |
| | | | NOT INDICATED WHEREVER |
| | | | SIGNATURE OF SUCH |
| | | | ADVOCATE APPEARING IN THE |
| | | | PETITION/APPEAL/APPLICATION |
| 46 | WP(C)/2081/2023 | KUNAL KUMAR | OTHERS. PAGE 15 & 23 NOT |
| | | SWAIN | NEAT & LEGIBLE |
| | | | 6. RECEIPT SHOWING |
| | | | SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| | | | AG/CG/11/C1/E1C.NUT FILED. |
| 47 | WP(C)/1956/2023 | BHABANI SANKAR | 6. RECEIPT SHOWING |
| | | MISHRA | SERV.COPY TO |
| | | | AG/CG/IT/CT/ETC.NOT FILED. 29. NAME OF THE FILING |
| | | | ADVOCATE NOT IN CAPITAL |
| | | | LETTERS/ENROLMENT NUMBER |
| L | | | |

| 48 | WP(C)/1931/2023 | ABAKASH NANDA | NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 25. NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE |
|----|-----------------|-----------------------|--|
| 49 | WP(C)/1910/2023 | JAJATI KISHORE | NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATEDOTHERS. CARTRIDGE |
| | | MOHANTY | CERTIFICATE IS NOT SIGNED BY COUNSEL OTHERS. SYNOPSIS & LIST OF DATES & EVENTS ARE NOT ALPHABETICALLY PAGINATED 19. UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED |
| 50 | WP(C)/1925/2023 | SANJIB MOHANTY | OTHERS. OHCBAMW FEE OF RS 50 /- NOT PAID OTHERS. LEGIBLE COPY OF PAGE 14,17,18 & 19 TO BE FILED OTHERS. SYNOPSIS & LIST OF DATES & EVENTS ARE NOT COMPLETELY PAGINATED 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 20. VERNACULAR CERTIFICATE NOT FURNISHED. |
| 51 | WP(C)/1928/2023 | SANJIB MOHANTY | OTHERS. OHCBAMW FEE OF RS 50 /- NOT PAID OTHERS. SYNOPSIS & LIST OF DATES & EVENTS NOT FILED 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 52 | WP(C)/2358/2023 | DIPTI RANJAN SWAIN | OTHERS. PAGE 13 NOT NEAT OTHERS. SYNOPSIS & LIST OF |

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| | | | DATES & EVENTS NOT FILED 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 53 | WP(C)/2332/2023 | BISWAMBAR MOHANTY | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 54 | WP(C)/2566/2023 | SIDHARTHA MISHRA | OTHERS. SYNOPSIS & LIST OF DATES & EVENTS NOT FILED 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 55 | CRLA/110/2023 | PRADIPTA BEURA | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 56 | WP(C)/2128/2023 | AFRAAZ SUHAIL | OTHERS. PLACE IT AFTER CORRECT PAGAMARKING OF THE BRIEF ACCORDING TO INDEX |
| 57 | WP(C)/2335/2023 | TUSHAR KANTI SATAPATHY | OTHERS. PRAYER OF THE PETITION NOT SIGNED BY THE ADVOCATE |
| 58 | WP(C)/1979/2023 | BISWAMBAR MOHANTY | OTHERS. ANN 5 MAY BE CORRECTED AS ANN 4 IN THE PRAYER PORTION |
| 59 | WP(C)/2421/2023 | RUDRA NARAYAN PARIJA | OTHERS. IN ANN 1 IT IS TYPED OUT 17.12.2022 BUT IN PRAYER PORTION IT IS TYPED OUT 17.2.2022 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 20. VERNACULAR CERTIFICATE NOT FURNISHED. |
| 60 | WP(C)/1921/2023 | PRADEEP KUMAR MOHAPATRA | OTHERS. DEFICIT COURT FEE OF RS 18 /- TO BE PAID OTHERS. SYNOPSIS & DATE CHART NOT FURNISHED 6. RECEIPT SHOWING |

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| | | | SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 20. VERNACULAR CERTIFICATE NOT FURNISHED. |
| 61 | CRLMP/145/2023 | ALOK KUMAR DAS | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 62 | WP(C)/1821/2023 | GOKULANANDA PARIDA | OTHERS. PUT UP FOR S.R AFTER FILING 2ND COPY OF WRIT PETITION |
| 63 | WP(C)/1886/2023 | JAJATI KESHARI KHUNTIA | OTHERS. PUT UP FOR S.R AFTER FILING 2ND COPY OF WRIT PETITION |
| 64 | WP(C)/1787/2023 | BAMADEV BARAL | OTHERS. NEAT COPY OF PAGE 21,23,25,29,31,33 TO BE FILED OTHERS. IN PRAYER PORTION IT IS TYPED OUT NOTICE DT 13.5.22 INSTEAD OF 7.1.23 IN ANN 1 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 65 | CRLMP/159/2023 | BYOMAKESH TRIPATHY | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 66 | WP(C)/2551/2023 | RITA SINGH | OTHERS. NEAT COPY OF PAGE 16 TO 21 TO BE FILED 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 19. UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 29. NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION |

| (7 | CDD/5/2022 | | |
|----|-----------------|-------------------------|---|
| 67 | CRP/5/2023 | BIBHU PRASAD DAS | OTHERS. THE OP PARTIES 1 & 3 BEFORE THE LOWER COURT ARE NOT MADE PARTIES TO THIS CASE |
| 68 | WP(C)/2235/2023 | DEBASIS MISHRA | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 69 | CRLMP/136/2023 | SUDHANSU SEKHAR JENA | OTHERS. THIS MAY BE REGISTERED AS TRPCRL |
| 70 | CRLMP/137/2023 | BHARAT CHANDRA PANDA | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 25. NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED |
| 71 | CRLMP/138/2023 | SATYABRATA MOHANTY | OTHERS. STATE OF ODISHA MUST BE A PARTY OTHERS. SYNOPSIS & DATE CHART NOT FURNISHED 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 19. UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED |
| 72 | WP(C)/2536/2023 | RABI NARAYAN BEHERA | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 73 | WP(C)/2538/2023 | RABI NARAYAN BEHERA | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 74 | RSA/22/2023 | AMIT PRASAD BOSE | 1. COURT FEE IS DEFICIENT. 18. CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED |

| 75 | RSA/21/2023 | PRAFULLA CHANDRA ACHARYA | 18. CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED |
|----|----------------|--------------------------------|--|
| 76 | RSA/20/2023 | DIPTI RANJAN BHOKTA | OTHERS. PUT UP FOR S.R AFTER THE COURT FEE PAYABLE IS FURNISHED & S.T CERTIFICATE IS FILED |
| 77 | CRLMC/356/2023 | AMIYA KUMAR TARAI | OTHERS. THIS MAY BE REGISTERED AS CRLMP |
| 78 | CRLMC/386/2023 | PRADEEP KUMAR MOHANTY | 3. AUTHENTICATION FEE IS DEFICIENT. |
| 79 | CRLMC/377/2023 | KASHINATH PATTANAIK | OTHERS. SYNOPSIS & DATE CHART NOT FURNISHED OTHERS. ARISING CASE NO. ALONG WITH THE NAME OF THE COURT TO BE INCORPORATED IN THE PARYER PORTION 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 29. NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION |
| 80 | CRLMC/378/2023 | ALOK KUMAR PANDA | 3. AUTHENTICATION FEE IS DEFICIENT. 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 81 | CRLMC/379/2023 | DEVASHIS PANDA | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 82 | CRLMC/380/2023 | AKSHAYA KUMAR SAHOO | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 18. CERTIFIED COPY OF |

| | 1 | | 1 |
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| | | | TRIAL/APPELLATE COURT ORDER NOT FILED |
| 83 | CRLMC/381/2023 | SANTOSH KUMAR MAHANTY | 6. RECEIPT SHOWING SERV.COPY TO |
| | | | AG/CG/IT/CT/ETC.NOT FILED. |
| 84 | CRLMC/382/2023 | SUBHENDU KUMAR NAYAK | 6. RECEIPT SHOWING SERV.COPY TO |
| | | | AG/CG/IT/CT/ETC.NOT FILED. |
| 85 | CRLMC/385/2023 | DEVASHIS PANDA | OTHERS. NAME OF ARISING COURT TO BE INDICATED IN THE 1ST PAGE WHERE REFERENCE OF THE CASE IS |
| | | | MADE 6. RECEIPT SHOWING |
| | | | SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| | | | 29. NAME OF THE FILING ADVOCATE NOT IN CAPITAL |
| | | | LETTERS/ENROLMENT NUMBER |
| | | | NOT INDICATED WHEREVER SIGNATURE OF SUCH |
| | | | ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION |
| 86 | WP(C)/2370/2023 | VIJAYA KAR | 6. RECEIPT SHOWING SERV.COPY TO |
| | | | AG/CG/IT/CT/ETC.NOT FILED. 25. NAMES IN CAPITAL |
| | | | LETTERS/ENROLMENT |
| | | | NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING |
| | | | ADVOCATES NOT INDICATED 29. NAME OF THE FILING |
| | | | ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER |
| | | | NOT INDICATED WHEREVER |
| | | | SIGNATURE OF SUCH ADVOCATE APPEARING IN THE |
| | | | PETITION/APPEAL/APPLICATION |
| 87 | WP(C)/2376/2023 | VIJAYA KAR | 6. RECEIPT SHOWING SERV.COPY TO |
| | | | AG/CG/IT/CT/ETC.NOT FILED. 29. NAME OF THE FILING |

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| | | | ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION |
| 88 | WP(C)/1977/2023 | KUNAL KUMAR SWAIN | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 89 | WP(C)/1973/2023 | KUNAL KUMAR SWAIN | OTHERS. PAGE 10 NOT FILED 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 25. NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED |
| 90 | WP(C)/1980/2023 | KUNAL KUMAR SWAIN | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 25. NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED |
| 91 | WP(C)/2372/2023 | VIJAYA KAR | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 20. VERNACULAR CERTIFICATE NOT FURNISHED. 25. NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED 29. NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH |

| | | | ADVOCATE APPEARING IN THE |
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| | | | PETITION/APPEAL/APPLICATION |
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| 92 | WP(C)/2374/2023 | VIJAYA KAR | 6. RECEIPT SHOWING |
| | | | SERV.COPY TO |
| | | | AG/CG/IT/CT/ETC.NOT FILED. |
| | | | 25. NAMES IN CAPITAL |
| | | | LETTERS/ENROLMENT |
| | | | NUMBERS/MOBILE PHONE |
| | | | NUMBERS OF ALL THE SIGNING |
| | | | ADVOCATES NOT INDICATED |
| | | | 29. NAME OF THE FILING |
| | | | ADVOCATE NOT IN CAPITAL |
| | | | LETTERS/ENROLMENT NUMBER |
| | | | NOT INDICATED WHEREVER |
| | | | SIGNATURE OF SUCH |
| | | | ADVOCATE APPEARING IN THE |
| | | | PETITION/APPEAL/APPLICATION |
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| 93 | WP(C)/2601/2023 | BUDHADEV | OTHERS. NEAT COPY OF PG. 21, |
| | | ROUTRAY | 30 TO 32, 35 TO 43 TO BE FILED. |
| | | | |
| 94 | WP(C)/2324/2023 | KRISHNA CHANDRA | 6. RECEIPT SHOWING |
| | | SAHU | SERV.COPY TO |
| | | | AG/CG/IT/CT/ETC.NOT FILED. |
| 95 | WP(C)/2323/2023 | KRISHNA CHANDRA | 6. RECEIPT SHOWING |
| 10 | | SAHU | SERV.COPY TO |
| | | | AG/CG/IT/CT/ETC.NOT FILED. |
| | | | |
| 96 | WP(C)/2321/2023 | KRISHNA CHANDRA | 6. RECEIPT SHOWING |
| | | SAHU | SERV.COPY TO |
| | | | AG/CG/IT/CT/ETC.NOT FILED. |
| 07 | | | |
| 97 | WP(C)/2319/2023 | KRISHNA CHANDRA | 6. RECEIPT SHOWING |
| | | SAHU | SERV.COPY TO |
| | | | AG/CG/IT/CT/ETC.NOT FILED. |
| 98 | WP(C)/2349/2023 | GYANA RANJAN | 6. RECEIPT SHOWING |
| | | SETHI | SERV.COPY TO |
| | | | AG/CG/IT/CT/ETC.NOT FILED. |
| 00 | WD(C)/1051/2022 | SANTOSH KUMAR | OTHERS. SYNOPSIS & DATE |
| 99 | WP(C)/1951/2023 | MAHANTY | CHART NOT PAGEMARKED & |
| | | | FURNISHED IN THE INDEX |
| | | | 6. RECEIPT SHOWING |
| | | | U. RECEIPT SHOWING |

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| | | | SERV.COPY TO |
| | | | AG/CG/IT/CT/ETC.NOT FILED. |
| 100 | WP(C)/2258/2023 | PRAVASH CHANDRA | OTHERS. SYNOPSIS & DATE |
| 100 | (11(0)) 2200) 2020 | JENA | CHART NOT FURNISHED |
| | | JEI WI | 6. RECEIPT SHOWING |
| | | | SERV.COPY TO |
| | | | AG/CG/IT/CT/ETC.NOT FILED. |
| | | | Ad/Cd/II/CI/EIC.NOT FILED. |
| 101 | WP(C)/2151/2023 | SUKANTA KUMAR | OTHERS. SYNOPSIS & DATE |
| | | NAYAK | CHART NOT FURNISHED |
| | | | 6. RECEIPT SHOWING |
| | | | SERV.COPY TO |
| | | | AG/CG/IT/CT/ETC.NOT FILED. |
| | | | 29. NAME OF THE FILING |
| | | | ADVOCATE NOT IN CAPITAL |
| | | | LETTERS/ENROLMENT NUMBER |
| | | | NOT INDICATED WHEREVER |
| | | | SIGNATURE OF SUCH |
| | | | ADVOCATE APPEARING IN THE |
| | | | PETITION/APPEAL/APPLICATION |
| | | | TETHION/ATTEAL/ATTEICATION |
| 102 | RSA/27/2023 | TUSAR KUMAR | OTHERS. APPELANT NO.S 1(A) |
| | | MISHRA | TO 1(D) ARE NOT SUBSTITUTED |
| | | | IN THE LOWER APPELLATE |
| | | | COURT |
| 102 | | | |
| 103 | RSA/25/2023 | SOUMYA MISHRA | OTHERS. CODE NOT INDICATED |
| 104 | WP(C)/2606/2023 | MANMAYA KUMAR | 6. RECEIPT SHOWING |
| | | DASH | SERV.COPY TO |
| | | | AG/CG/IT/CT/ETC.NOT FILED. |
| 105 | WP(C)/2555/2023 | ABHAYA KUMAR | OTHERS. NEAT COPY OF PAGE |
| 100 | | SHARMA | 19 TO BE FILED |
| | | | |
| 106 | WP(C)/2149/2023 | ARUN KUMAR | 6. RECEIPT SHOWING |
| | | NAYAK | SERV.COPY TO |
| | | | AG/CG/IT/CT/ETC.NOT FILED. |
| 107 | WP(C)/2537/2023 | SATYABRATA | OTHERS. NEAT COPY OF PAGE |
| | | SENAPATI | 8,10 TO BE FILED |
| | | | OTHERS. SYNOPSIS & DATE |
| | | | CHART NOT FURNISHED |
| | | | 6. RECEIPT SHOWING |
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| | | | SERV.COPY TO |
| | | | AG/CG/IT/CT/ETC.NOT FILED. |
| 108 | WP(C)/2570/2023 | SK.KALIMUDDIN | OTHERS. NEAT COPY OF PAGE |
| | | | 13,16 TO BE FILED |
| | | | 6. RECEIPT SHOWING |
| | | | SERV.COPY TO |
| | | | AG/CG/IT/CT/ETC.NOT FILED. |
| | | | 19. UNDERTAKING FOR NON |
| | | | FILING OF TRANSLATED COPY |
| | | | NOT FILED |
| | | | NOTTILED |
| 109 | RSA/26/2023 | TUSAR KUMAR MISHRA | OTHERS. CODE NOT INDICATED |
| 110 | WP(C)/2620/2023 | SOUMYA RANJAN | 6. RECEIPT SHOWING |
| 110 | (11(0))2020)2020 | DAS | SERV.COPY TO |
| | | | AG/CG/IT/CT/ETC.NOT FILED. |
| | | | |
| 111 | CMP/88/2023 | MADAN MOHAN DAS | 19. UNDERTAKING FOR NON |
| | | | FILING OF TRANSLATED COPY |
| | | | NOT FILED |
| 112 | CMP/91/2023 | SOUMENDRA | OTHERS. OHCBAMW FEE OF RS |
| | | PATTANAIK | 50 /- NOT PAID |
| | | | |
| 113 | RPFAM/22/2023 | BHABANI SHANKAR | OTHERS. HCBA FEE OF RS 50 /- |
| | | MISHRA 3 | NOT PAID |
| | | | OTHERS. GOOD GROUND |
| | | | CERTIFICATE NOT FURNISHED |
| | | | 3. AUTHENTICATION FEE IS |
| | | | DEFICIENT. |
| 114 | WP(C)/2425/2023 | SAMIR KUMAR | OTHERS. THE NAME & ADDRESS |
| | | MISHRA | OF THE PETNR NOT FILLED UP |
| | | | IN THE V.NAMA |
| | | | OTHERS. THE PAGE OF INDEX |
| | | | OF ANNXS PLACED ABOVE THE |
| | | | V.NAMA WHICH IS NOT |
| | | | PAGEMARKED |
| | | | 6. RECEIPT SHOWING |
| | | | SERV.COPY TO |
| | | | AG/CG/IT/CT/ETC.NOT FILED. |
| | | | 29. NAME OF THE FILING |
| | | | ADVOCATE NOT IN CAPITAL |
| | | | LETTERS/ENROLMENT NUMBER |
| | | | NOT INDICATED WHEREVER |
| | | | SIGNATURE OF SUCH |
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| | | | ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION |
|-----|-----------------|--------------------------------|---|
| 115 | WP(C)/2208/2023 | AMIT KUMAR NATH | OTHERS. PG. NO. 13 & 37 NOT LEGIBLE. |
| 116 | WP(C)/2756/2023 | ATMAJIT MANMITH DAS | OTHERS. LOGO OF RS 50 /- NOT PAID OTHERS. NEAT COPY OF PAGE 12,14 TO 17 TO BE FILED 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 117 | WP(C)/2757/2023 | ATMAJIT MANMITH DAS | OTHERS. LOGO OF RS 50 /- NOT PAID OTHERS. NEAT COPY OF PAGE 20,27,29,33,34 TO BE FILED 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 118 | WP(C)/2594/2023 | BRAJA MOHAN SARANGI | 4. AFFIDAVIT/VERIFICATION NOT PROPER. |
| 119 | WP(C)/2525/2023 | OM SWARUP | 5. SECOND COPY OF PETITION NOT FILED. |
| 120 | WP(C)/2552/2023 | BHABANI SANKAR TRIPATHY (1) | OTHERS. LOGO OF RS 50 /- NOT PAID 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 121 | WP(C)/2514/2023 | SRINIVAS MOHANTY | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 20. VERNACULAR CERTIFICATE NOT FURNISHED. |
| 122 | WP(C)/2428/2023 | JAGANNATH BHUYAN | OTHERS. DEFICIT COURT FEE OF RS 10 /- TO BE PAID OTHERS. PAGES 26 TO 32 & 94 NOT LEGIBLE 6. RECEIPT SHOWING |

| | | | SERV.COPY TO |
|-----|-----------------|---------------------------|--|
| | | | AG/CG/IT/CT/ETC.NOT FILED. |
| 123 | CRLMP/155/2023 | DINABANDHU NAYAK | OTHERS. SERIAL NO. OF PARAGRAPHS NOT CORRECTLY FURNISHED 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 25. NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED |
| 124 | CRLMP/163/2023 | SARATHI JYOTI MOHANTY | OTHERS. SERIAL NO. OF PARAGRAPHS NOT CORRECTLY FURNISHED 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 20. VERNACULAR CERTIFICATE NOT FURNISHED. 29. NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION |
| 125 | CRLMP/152/2023 | SUSANTA KUMAR TRIPATHY | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 126 | CRLMP/153/2023 | DHANOJ KUMAR SAHOO | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 14. NOT PROPERLY INDEXED. |
| 127 | CRLMP/151/2023 | BIJAYA KUMAR BEHERA 1 | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 128 | WP(C)/1723/2023 | AFRAAZ SUHAIL | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |

| 129 | CRLA/88/2023 | ABHAS MOHANTY | 25. NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED 6. RECEIPT SHOWING |
|-----|-----------------|-------------------------|---|
| | | | SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 130 | CRLA/86/2023 | DIPTIREKHA NANDA | OTHERS. MOBILE NO. OF ALL THE ADVOCATE NOT FURNISHED 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 131 | CRLMP/150/2023 | BYOMAKESH TRIPATHY | OTHERS. WELFARE FEE OF RS 50 /- NOT PAID 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 132 | WP(C)/2097/2023 | JYOTIRMAY GUPTA | OTHERS. PAGES 24,30,31,32 IS TO BE ATTESTED OTHERS. NUMBER AND DATE MENTIONED IN THE INDEX IN RESPECT OF A.1 DO NOT MATCH TO THE CONCERNED DOCUMENT OTHERS. PARAGRAPH NUMBERING IS TO BE CORRECTED AFTER PARA 17 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 133 | WP(C)/2394/2023 | SIDDHARTH GOUTAM DAS | OTHERS. SYNOPSIS & LIST OF DATES & EVENTS NOT SIGNED BY COUNSEL OTHERS. PARAGRAPHS OF WRIT PETITION NOT CORRECTLY NUMBERED 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |

| 134 | WP(C)/2393/2023 | SIDDHARTH GOUTAM DAS | OTHERS. SYNOPSIS & LIST OF DATES & EVENTS NOT SIGNED BY COUNSEL OTHERS. PARAGRAPHS OF WRIT PETITION NOT CORRECTLY NUMBERED 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
|-----|-----------------|-----------------------------|---|
| 135 | CRLMP/156/2023 | MANAS RANJAN MOHAPATRA | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 19. UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED |
| 136 | CRLMP/149/2023 | KABIR KUMAR JENA | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 137 | WP(C)/2398/2023 | SUBASH CHANDRA PUSPALAKA | OTHERS. SYNOPSIS & DATE CHART NOT FURNISHED 10. SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 19. UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED |
| 138 | CRLMP/147/2023 | ALOK KUMAR DAS | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 139 | WP(C)/2380/2023 | SAPAN KUMAR PAL | OTHERS. PARAGRAPH NUMBERING IS TO BE CORRECTED AFTER PARA 4 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 140 | WP(C)/1970/2023 | RAMAKANTA NAYAK | OTHERS. ANNX ARE NOT ATTESTED AS TRUE COPIES OTHERS. SYNOPSIS & LIST OF DATES & EVENTS NOT FILED 6. RECEIPT SHOWING SERV.COPY TO |

| | | | SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 25. NAMES IN CAPITAL |
|-----|-----------------|--------------------------|--|
| 1 | | | |
| 145 | WP(C)/2049/2023 | RAMA KRISHNA BISOI | OTHERS. WP IS NOT CORRECTLY PAGEMARKED 6. RECEIPT SHOWING |
| 144 | WP(C)/2392/2023 | SUBHANKAR ROUT | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 143 | WP(C)/2270/2023 | ARUN KUMAR BUDHIA | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 142 | WP(C)/2638/2023 | DR.PURUSOTTAM CHULI | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 141 | WP(C)/2423/2023 | CHITTARANJAN PATTNAIK | OTHERS. NEAT COPY OF PAGE 18 & 19 TO BE FILED 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| | | | AG/CG/IT/CT/ETC.NOT FILED. 25. NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED 29. NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION |

| | | | 01.01.13 AND SAID BLANK SPACE IN PRAYER PORTION TO BE FILLED UP OTHERS. INSERTION MADE BY INK AT PAGE 2 & 5 ARE TO BE MADE AUTHENTICATED 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 10. SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED |
|-----|-----------------|----------------------|---|
| 147 | CRLMP/146/2023 | ALOK KUMAR DAS | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 148 | WP(C)/2352/2023 | KABIR KUMAR JENA | OTHERS. DEFICIT COURT FEE OF RS 48 /- TO BE PAID 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 149 | WP(C)/2034/2023 | NETRANANDA BISWAL | OTHERS. OP 1 IS NOT REPRESENTED THROUGH 25. NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED |
| 150 | WP(C)/1972/2023 | BISHWARANJAN SAHU | OTHERS. DATE OF NOTICE MENTIONED UNDER ANN 1 IS NOT CORRECT OTHERS. I.A IS NOT CORRECTLY PAGINATED OTHERS. SYNOPSIS IS NOT PAGINATED 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 151 | WP(C)/1935/2023 | SIDHARTHA SWAIN | OTHERS. NEAT COPY OF PAGE 9 & 10 TO BE FILED OTHERS. SYNOPSIS & LIST OF DATES & EVENTS NOT FILED 6. RECEIPT SHOWING |

| | | | SERV.COPY TO |
|-----|-----------------|----------------------------|--|
| | | | AG/CG/IT/CT/ETC.NOT FILED. |
| 152 | WP(C)/1978/2023 | MADAN MOHAN DAS | OTHERS. PARAGRAPHS OF WRIT PETITION NOT CORRECTLY NUMBERED OTHERS. I.A IS NOT CORRECTLY PAGINATED OTHERS. APPENDIX II IS NOT COMPLETELY PAGINATED 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 153 | WP(C)/2410/2023 | MADAN MOHAN DAS | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 154 | WP(C)/2396/2023 | SIDDHARTH GOUTAM DAS | OTHERS. PARAGRAPHS OF WRIT PETITION NOT CORRECTLY NUMBERED 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 155 | CRLMC/383/2023 | M.B.DAS | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 25. NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED 29. NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION |
| 156 | CRLMC/375/2023 | RAMESH CHANDRA MAHARANA | OTHERS. THE NAME COURT MENTIONED IN THE PRAYER PORTION IS TO BE CORRECTED 6. RECEIPT SHOWING |

| Image: 157CRLMC/376/2023SUJIT KUMAR PATTNAIK6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT 18. CERTIFIED COPY OF TRIAL/APPELLATE CO ORDER NOT FILED158WP(C)/2643/2023MANAS PATI6. RECEIPT SHOWING SERV.COPY TO | |
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| 157 CRLMC/376/2023 SUJIT KUMAR PATTNAIK 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT 18. CERTIFIED COPY O TRIAL/APPELLATE CO ORDER NOT FILED 158 WP(C)/2643/2023 MANAS PATI 6. RECEIPT SHOWING | |
| PATTNAIKSERV.COPY TO AG/CG/IT/CT/ETC.NOT 18. CERTIFIED COPY O TRIAL/APPELLATE CO ORDER NOT FILED158WP(C)/2643/2023MANAS PATI6. RECEIPT SHOWING | |
| AG/CG/IT/CT/ETC.NOT 18. CERTIFIED COPY O TRIAL/APPELLATE CO ORDER NOT FILED 158 WP(C)/2643/2023 MANAS PATI 6. RECEIPT SHOWING | FILED. |
| 18. CERTIFIED COPY O TRIAL/APPELLATE CO ORDER NOT FILED158WP(C)/2643/2023MANAS PATI6. RECEIPT SHOWING | FILED. |
| TRIAL/APPELLATE CO ORDER NOT FILED158WP(C)/2643/2023MANAS PATI6. RECEIPT SHOWING | |
| TRIAL/APPELLATE CO ORDER NOT FILED158WP(C)/2643/2023MANAS PATI6. RECEIPT SHOWING | OF |
| Image: 158WP(C)/2643/2023MANAS PATIORDER NOT FILED00 <td>OURT</td> | OURT |
| 158WP(C)/2643/2023MANAS PATI6. RECEIPT SHOWING | |
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| SERV.COPY TO | |
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| AG/CG/IT/CT/ETC.NOT | FILED. |
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| 159 WP(C)/2644/2023 MANAS PATI 6. RECEIPT SHOWING | |
| SERV.COPY TO | |
| AG/CG/IT/CT/ETC.NOT | FILED. |
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| 160WP(C)/2642/2023MANAS PATI6. RECEIPT SHOWING | |
| SERV.COPY TO | |
| AG/CG/IT/CT/ETC.NOT | FILED. |
| | |
| 161 WP(C)/2645/2023 BIRAJA PRASANNA 6. RECEIPT SHOWING | |
| DAS SERV.COPY TO | |
| AG/CG/IT/CT/ETC.NOT | Γ FILED. |
| | |
| 162 WP(C)/2313/2023 SATYANARAYAN 6. RECEIPT SHOWING | |
| MISHRA SERV.COPY TO | |
| AG/CG/IT/CT/ETC.NOT | FILED. |
| 163 WP(C)/2637/2023 SARADA PRASAD 6. RECEIPT SHOWING | |
| DASH SERV.COPY TO | |
| AG/CG/IT/CT/ETC.NOT | FILED. |
| | |
| 164 CRLA/84/2023 MANI NAGESWAR 6. RECEIPT SHOWING | |
| RAY SERV.COPY TO | |
| AG/CG/IT/CT/ETC.NOT | FILED. |
| | |
| 165 WP(C)/1969/2023 AKSHAYA KUMAR OTHERS. SYNOPSIS & | LIST OF |
| NAYAK DATES & EVENTS AR | E NOT |
| ALPHABETICALLY PA | AGINATED |
| & NOT MENTIONED II | N THE |
| INDEX | |
| 6. RECEIPT SHOWING | |
| SERV.COPY TO | |
| AG/CG/IT/CT/ETC.NOT | FILED. |
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| 166 | WP(C)/1728/2023 | AVIJIT PAL | OTHERS. PARAGRAPH NUMBERING IS TO BE CORRECTED AFTER PARA 13 10. SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED |
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| 167 | RPFAM/20/2023 | TUKUNA KUMAR MISHRA | OTHERS. THIS MAY BE REGISTERED AS MATA |
| 168 | CRLA/85/2023 | BIBHUTI BHUSAN BEHERA | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 169 | CRLA/89/2023 | CHANDAN SAMANTARAY | OTHERS. SYNOPSIS & DATE CHART NOT FURNISHED 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 170 | CRLMC/369/2023 | SOUMENDRA KUMAR NAYAK | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 18. CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED |
| 171 | CRLMC/482/2023 | SURYAKANTA DWIBEDI | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 172 | CRLMC/431/2023 | SURYAKANTA DWIBEDI | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 173 | CRLMC/432/2023 | SURYAKANTA DWIBEDI | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 174 | CRLMC/433/2023 | SURYAKANTA DWIBEDI | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 175 | CRLMC/434/2023 | SURYAKANTA DWIBEDI | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |

| 176 | WP(C)/2546/2023 | SASWAT KUMAR ACHARYA | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
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| 177 | WP(C)/2446/2023 | SASWAT KUMAR ACHARYA | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 178 | WP(C)/2543/2023 | SASWAT KUMAR ACHARYA | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 179 | WP(C)/2544/2023 | SASWAT KUMAR ACHARYA | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 180 | CRLMC/367/2023 | SARADA PRASAD DASH | OTHERS. PARAGRAPH NUMBERING IS TO BE CORRECTED AFTER PARA 3 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 8. CAUSE TITLE NOT IN ORDER. |
| 181 | CRLMC/368/2023 | BINAYA BHUSAN ROUTRAY | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 18. CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED 20. VERNACULAR CERTIFICATE NOT FURNISHED. |
| 182 | CRLMC/370/2023 | SATYAJIT MOHAPATRA | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 183 | CRLMC/371/2023 | SURESH KUMAR JENA | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 184 | CRLMC/374/2023 | JYOTIRMAYA SAHOO | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 185 | CRLMC/373/2023 | UDIT RANJAN JENA | OTHERS. ARISING CASE NO. AND COURT NAME TO BE |

| | INDICATED AT THE 1ST PAGE AFTER P.S CASE REFERENCE 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 18. CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED |
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